

versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the Above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1541/78.]

(b) (i) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1975-76, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1542/78]

(c) (i) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Calcutta for the year 1976-77, along with the Audited Accounts and comments of the Comptroller and Auditor General thereon.

(ii) A statement explaining that Government are in agreement with the above Report and therefore no separate Review on the working of the Company is being laid.

[Placed in Library. See No. LT-1543/78.]

ANNUAL REPORT ON THE WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF THE CENTRAL GOVERNMENT FOR 1976-77 (VOLS. I TO III).

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay

on the Table a copy of the Annual Report (Hindi and English versions) on the working of Industrial and Commercial Undertakings of the Central Government for the year 1976-77 (Volumes I to III). [Placed in Library. See No. LT-1544/78.]

12.10 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

ELEVENTH REPORT

SHRI VINODBHAI B. SHETH (Jamnagar): Sir, I beg to present the Eleventh Report of the Committee on Private Members' Bills and Resolutions.

BUSINESS ADVISORY COMMITTEE

ELEVENTH REPORT

DR. MURLI MANOHAR JOSHI (Almora): Sir, I beg to move:

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 21st February, 1978."

MR. SPEAKER: The question is:

"That this House do agree with the Eleventh Report of the Business Advisory Committee presented to the House on the 21st February, 1978."

The motion was adopted.

12.12 hrs.

MATTERS UNDER RULE 377

(i) **REPORTED ISSUANCE OF NOTICES BY SHAH COMMISSION TO CERTAIN ADVOCATES TO APPEAR BEFORE IT.**

SHRI C. M. STEPHEN (Iduki): Sir, I rise to draw the attention of the